

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C)

No(s). 30779/2014

DARSHAN DEVI & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.
(with interim relief and office report)
WITH
SLP(C) No. 30452/2014
(With Interim Relief)

Respondent(s)

Date : 31/08/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shantanu Krishna, Adv.

For Respondent(s)

Mr. Uday Singh, Adv.
Mr. Vinay Garg, Adv.
Mr. Mukesh Verma, Adv.
Mr. Yash Pal Dhingra, Adv.
Mr. Aviral Saxena, Adv.
Ms. Mridula Ray Bhardwaj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit of respondent No.1 is awaited. Be
filed within four weeks' time.

Respondent No.2 has also not filed the counter affidavit
but the opportunity to file the same stands already declined.

Service of respondent Nos.3 and 4 is complete but none
has entered appearance.

List again on 16.11.2015.

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.09.04
10:52:44 IST
Reason:

(RACHNA GUPTA)
Registrar